

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 7  
(TO BE ANSWERED ON THE 22<sup>nd</sup> July 2024)**

**STRUCTURE COLLAPSE AT AIRPORT TERMINALS**

7. SHRI SANDEEP KUMAR PATHAK

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) number of airports where the structure collapse or related accidents occurred during last five years alongwith the number of persons injured and died in those accidents;
- (b) the details of compensation and facilities provided to each injured and the family of the deceased by Government and the company responsible;
- (c) the agency conducting investigation and status of investigation alongwith names and designations of the culprits and details of the action taken against them;
- (d) companies which constructed and maintained said structure and amount of fine imposed on them, name of companies blacklisted in this regard; and
- (e) incident-wise and airport-wise details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): During heavy rain, forecourt canopy collapsed at Terminal 1D of Indira Gandhi International Airport, Delhi on 28.06.2024 and kerb area Canopy made of tensile fabric, a non-structural element tore at Jabalpur & Rajkot Airports on 27.06.2024 and 29.06.2024, respectively. The incident at Delhi Airport resulted in one fatality and injuries to nine individuals. There was no loss of life or injury at Jabalpur and Rajkot Airports.

(b): A compensation of Rs.20 lakh has been provided to the family of the deceased and Rs.3 lakh each to the injured by Delhi International Airport Limited (DIAL).

(c) to (e): This Ministry has constituted a High Level Expert Committee consisting of Structural Engineers from IIT Delhi to assess the incident at Delhi T1. Similarly, the Airports Authority of India has initiated investigations to determine the root cause of incidents at Jabalpur and Rajkot Airports.

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